

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 520/2021

(Arising out of impugned final judgment and order dated 05-01-2021 in CRLP No. 9361/2016 passed by the High Court Of Karnataka At Bengaluru)

B.S YEDDIYURAPPA

Petitioner(s)

VERSUS

A ALAM PASHA & ORS.

Respondent(s)

(ONLY IA 52156/2021 (FOR RECALLING THE COURTS ORDER) IN SLP (CRL) NO 2753/21 IS LISTED AGAINST THIS ITEM)

WITH

SLP(Cr1) No. 2753/2021 (II-C)

(FOR RECALLING THE COURTS ORDER ON IA 52156/2021)

Date : 14-10-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr. K.V. Viswanathan, Sr. Adv.
Mr. Kush Chaturvedi, AOR
Mr. Amartya Sharan, Adv.
Ms. Priyashree Sharma, Adv.
Mr. Syed Faraz Alam, Adv.
Mr. Atharva Gaur, Adv.

For Respondent(s) Mr. A. P. Mohanty, AOR
Mr. Samindra Kumar Tripathi, Adv.

Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala, Adv.
Mr. Ankur Saigal, Adv.
Ms. S. Lakshmi Iyer, Adv.
Mr. Saransh Jain, Adv.
Mr. E. C. Agrawala, AOR

Ms. Anitha Shenoy, Sr. Adv.
Ms. Srishti Agnihotri, AOR
Ms. Sanjana Grace Thomas, Adv.
Ms. Anushma Awasthi, Adv.
Ms. Namrata Saran Caleb, Adv.
Ms. Mantika Vohra, Adv.

Mr. Joseph Pookkatt, Adv.

Mr. Prashant Kumar, Adv.
Mr. Dhawesh Pahuja, Adv.
Mr. Vaibhav Dwivedi, Adv.
For M/s AP & J Chambers, AOR

Mr. V. N. Raghupathy, AOR
Mr. Md. Apzal Ansari, Adv.
Mr. Manender Pal Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter after the ensuing Diwali holidays before a
Bench of which one of us (Uday Umesh Lalit, CJI) is not a member.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER